

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No. 22/2009

CANARA BANK REP BY ITS DEPUTY GEN. MANAGER Appellant(s)

VERSUS

C.S. SHYAM & ANR. Respondent(s)

Date : 10-08-2017 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE R.K. AGRAWAL
HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE

For Appellant(s) Mr. Naveen R. Nath, AOR (N.P.)

For Respondent(s) Mr. R. C. Kaushik, AOR (N.P.)

The Court made the following
O R D E R

The case was taken up in the second call. However, nobody appears for either of the parties.

List the matter next week.

(POOJA SEHGAL)
SENIOR PERSONAL ASSISTANT

(CHANDER BALA)
COURT MASTER